

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3080

ANSWERED ON:29.08.2013

PAYMENT OF UNDUE ALLOWANCES

Bauri Smt. Susmita;Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar;Putul Kumari Smt.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have taken note of the news item dated 6 June, 2013 that some of their employees are drawing overtime allowance and salary without performing any actual duties;
- (b) if so, the reaction of the Railways thereto;
- (c) whether any investigation has been ordered by the Railways in this regard;
- (d) if so, the details and the outcome thereof; and
- (e) the steps being taken by the Railways to check such irregularities in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

- (a) The Ministry of Railways has come across such a news item on 09.06.2013.
- (b) to (e) Information is being collected and will be laid on the Table of the House.